COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

DFR No. 596 of 2017

Dated: 31st May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Ajmer Vidhyut Vitran Nigam Ltd. & Anr.Appellant(s)

Vs.

M/s. Kishangarh Fibres (P) Ltd. & Ors.

.....Respondent(s)

Counsel for the Appellant(s) : Mr. Aditya Madan

Mr. Gautam Gupta

Counsel for the Respondent(s) : Mr. R.K. Mehta

Ms. Himanshi Andley for R.3

ORDER

Issue notice to the Respondents on the question of maintainability, returnable on 10.07.2017. Dasti, in addition, is permitted.

List the matter on <u>10.07.2017.</u>

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

pr/kt